NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

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Application No.390A/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Shah Group Builders & Infra Projects Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

80 Protekt Savla ADVOCAT & Balle

along with for

Rosbon Dsovza Respondent

ORDER Application No.390A/73(4)/NCLT/MB/MAH/2017

For the Company has sought time to going into details of the Fixed Deposits, list this matter on 31.10.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)